

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF  
TELANGANA::HYDERABAD**

**SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD**

– Nomination of fourteen (14) Senior Civil Judges who were appointed as District Judges under Rule 15 of Telangana State Judicial Service Rules, 2017, to undergo Orientation Course to be conducted by Telangana State Judicial Academy, Secunderabad, for a period of 15 days i.e., from 17.05.2021 to 31.05.2021 (both days inclusive) through virtual mode - Relief Arrangements - ORDERS – ISSUED.

- READ:** 1. G.O.Ms.No.31, General Administration (J & RA) Department, dated 19.04.2021.  
2. High Court's letter in Roc.No.753/2021-B.Spl., dated 23.04.2021, addressed to the Director, Telangana State Judicial Academy, Secunderbad.

**ORDER ROC.NO. 753/2021-B.SPL., DATED:26.04.2021**

**The High Court is pleased to pass the following orders:**

The following fourteen (14) Senior Civil Judges, mentioned in column number 2, who were appointed as District Judges under Rule 15 of Telangana State Judicial Service Rules, 2017, vide G.O. 1<sup>st</sup> read above, are hereby nominated to undergo Orientation Course to be conducted by Telangana State Judicial Academy, Secunderabad, for a period of 15 days i.e., from 17.05.2021 to 31.05.2021 (both days inclusive) through virtual mode, and in view of their absence during the said Course, the officers mentioned in column number 3 will be in full additional charge of the post(s) mentioned in column number 2.

SL. NO.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE DURING THE PERIOD OF ABSENCE OF NOMINATED OFFICER
(1)	(2)	(3)
1.	<b>Sri P.Raju,</b> Prl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	VIII Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District
2.	<b>Smt. P.Lakshmi Kumari,</b> IX Addl. Chief Metropolitan Magistrate, Hyderabad.	II Addl. Chief Metropolitan Magistrate, Hyderabad.
3.	<b>Smt. G.Sunitha Ravindra Reddy,</b> I Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	VIII Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.
4.	<b>Ms. C.Pavani,</b> II Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	VIII Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.

5.	<b>Sri M.Satish Kumar,</b> Prl. Senior Civil Judge, Karimnagar.	Addl. Senior Civil Judge, Karimnagar.
6.	<b>Smt. N.Roja Ramani,</b> XII Addl. Chief Metropolitan Magistrate, Hyderabad.	XIV Addl. Chief Metropolitan Magistrate, Hyderabad
7.	<b>Smt. T.Anitha,</b> V Addl. Chief Metropolitan Magistrate (Juvenile Court), Hyderabad.	VII Addl. Chief Metropolitan Magistrate, Hyderabad
8.	<b>Sri Mohd. Afroz Akthar,</b> Senior Civil Judge, Khammam.	Secretary, District Legal Services Authority, Khammam.
9.	<b>Kum. K.Umadevi,</b> Senior Civil Judge, Jangaon, Warangal District.	Prl. Senior Civil Judge, Warangal.
10.	<b>Smt. B.Aparna Devi,</b> XIII Additional Chief Metropolitan Magistrate, Hyderabad.	XVII Addl. Chief Metropolitan Magistrate, Hyderabad.
11.	<b>Sri Ch.Panchakshari,</b> X Additional Chief Metropolitan Magistrate, Secunderabad.	XI Addl. Chief Metropolitan Magistrate, Secunderabad
12.	<b>Sri B.Thirupathi,</b> XVI Addl. Chief Metropolitan Magistrate, Hyderabad.	III Addl. Chief Metropolitan Magistrate, Hyderabad.
13.	<b>Smt. J.Kavitha,</b> Senior Civil Judge, Shadnagar, Mahabubnagar District.	Prl. Senior Civil Judge, Mahabubnagar.
14.	<b>Ms. T.Suhasini,</b> Senior Civil Judge, Medak.	Secretary, District Legal Services Authority, Medak at Sangareddy.

The officers mentioned in column number 3, will be in full additional charge of the post(s) and also the posts for which the nominated officers are holding full additional charge previously, if any, during the period of absence of the above said nominated officers.

The officers mentioned in column numbers 2 and 3 are informed to avail summer vacation permission in consultation with the respective Unit Heads without causing any inconvenience in functioning the courts during the training period/ summer vacation. In case the officer(s) mentioned in Column number 3, are either on leave or not available for any other reason the concerned Unit Head shall make alternative incharge arrangements and intimate the same to the High Court, for information.

On completion of their training, the officers mentioned in column number 2, will assume charge of their regular post and also the post(s) for which previously they are holding full additional charge from the officers mentioned in column number 3.

The officers mentioned in column number 3, are directed to conduct the Court proceedings as usually, if the Court is located away from the place where they are working, as per the permission granted by the High Court to the officers who are nominated for training.

**NOTE:** The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for attending the Orientation Course through virtual mode.

  
**REGISTRAR GENERAL**  
**FAC. REGISTRAR (VIGILANCE)**  
26/04/21

To

1. The officers concerned.
2. The Incharge officers.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. **The Prl. District and Sessions Judges:**
  - (a) Karimnagar
  - (b) Khammam
  - (c) Mahabubnagar
  - (d) Medak at Sangareddy
  - (e) Rangareddy at L.B.Nagar
  - (f) Warangal.
6. The Section Officers:
  - (a) Special Officers Section
  - (b) Vigilance Cell
  - (c) E-Section
  - (d) Work Review Cell
  - (e) O.P Cell
  - (f) B-Section
  - (g) Accounts Section
  - (h) Computer Section
  - (i) D-Budget SectionHigh Court for the State of Telangana at Hyderabad.

+Spare